

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/2473 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D.Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 8<sup>th</sup> April, 2022.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/2494/2022 Dated 7<sup>th</sup> April, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.04.2022**, has been granted. The next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/2474 /A, dated 8.4.2022**

Copy to:

1.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

  
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